

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:954
ANSWERED ON:28.07.2000
IMPROVEMENT IN THE FUNCTIONING OF FCI
RAMJI LAL SUMAN;SUSHIL KUMAR INDORA

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government have decided to bring comprehensive improvement in the functioning of Food Corporation of India;
- (b) if so, the steps proposed to be taken in this regard;
- (c) whether it has been decided to close down certain foodgrain godowns or sell them to the private companies;
- (d) if so, the details thereof;
- (e) whether those foodgrain godowns which are proposed to be excluded from the jurisdiction of FCI have been identified; and
- (f) if so, the places where these godowns are located alongwith the storing capacity of these godowns?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI SRIRAM CHAUHAN)

- (a): Yes, Sir.
- (b): The information is given in the Annexure attached.
- (c): No, Sir.
- (d): Does not arise.
- (e): No, Sir.
- (f): Does not arise

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO.954 FOR ANSWER IN THE ~~LOK SABHA~~ ON 28.07.2000

IMPROVEMENT IN THE FUNCTIONING OF FCI

The Government of India has issued guidelines to the Food Corporation of India (FCI) for the scheme of Organisational Restructuring of FCI with reference to manpower requirement, career management and career progression. The salient features of the scheme are as follows:-

- (i) It is proposed to rationalise the management of depots by officers of the rank of Assistant Managers and above. This would also entail streamlining of personnel among the various depots.
- (ii) Fresh norms on depot operations are to be formulated by an independent group comprising of officers who have had exposure of various operations of the Corporation.
- (iii) A scheme is to be formulated by the FCI for creating an Industrial Relations Machinery right from the depot level and above and for induction of suitable personnel for the same as well as the Computer Cell.
- (iv) It is also proposed to revamp the quality control machinery with a view to ensure certification of the quality of foodgrains by an independent machinery having a different line of control.
- (v) The problem of re-adjustment of the personnel at the micro level would be tackled by offering an attractive transfer package.

(vi) To meet the staff requirements as per the present line of organisation and to overcome the problem of stagnation, it is proposed to upgrade the existing posts subject to condition that a clear understanding is reached with the unions as regards the revised job description applicable to the employees.

(vii) To strengthen the management base it is proposed to recruit 100 Management Trainees every year.

(viii) The FCI is to maintain reduced sanctioned strength till revised norms are approved and fresh manpower requirement are worked.

(ix) The port operations are to be wound up by the FCI. The godowns at Chennai, Vizag, Kandla, Calcutta and Mumbai are to be handed over to the Port Trust on mutually agreed terms and conditions. The staff will either be deployed, surrendered or offered Voluntary Retirement Scheme.

(x) All labour issues would be tackled in a manner consistent with the existing labour laws. Case to case approval of the Competent Authority will be required.